

(2)

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

O.A. No.1705 OF 2004

New Delhi, this the 19th day of July, 2004

HON'BLE Shri V.K. Majotra, Vice Chairman (A)
HON'BLE Shri Kuldip Singh, Member (J)

1. Dr.P.K. Rothore
Professor(ENT) Maulana Azad Medical College
New Delhi-110002.
2. Dr.P.K. Mohanta
Professor(Radiotherapy) Maulana Azad Medical
College, New Delhi-110002.
3. Dr.Ved Prakash Varshney,
Professor (Physiology) Maulana Azad Medical
College, New Delhi-110002.
4. Dr. Shantanu Mandal
Specialist Grade-I(ENT), Lok Nayak Hospital,
New Delhi-110002.
5. Dr.Ram Chander
Professor (Skin & VD)GTB Hospital & UCMS
New Delhi-110095.Applicants

(By Advocate : Shri Rakesh Dhingra)

Versus

1. Union of India
through Secretary to the Govt. of India
Ministry of Health & Family Welfare,
Department of Health,
New Delhi.
2. Department of Personnel & Training
through Secretary to the Govt. of India
Ministry of Personnel, Public Grievances &
Pensions, New Delhi.Respondents

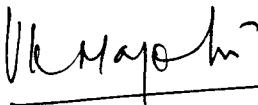
ORDER (ORAL)

SHRI V.K. Majotra, Vice Chairman (A):-

Learned counsel for the applicants seeks
permission to withdraw the present Original
Application with liberty to file it afresh. Allowed
as prayed.

2. The present Original Application is
dismissed as withdrawn with liberty to file it afresh
as per law.


(Kuldip Singh)
MEMBER (J)


(V.K. Majotra)
Vice Chairman (A)

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